

(b) whether the land between these Stations on this line belonged to the Railways which has been encroached upon by some people;

(c) if so, what efforts have been made to evacuate this land;

(d) whether the Government propose to restart the train service on this line; and

(e) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) to (e) The information is being collected and will be laid on the Table of the Sabha.

Disposal of Pending Cases

[English]

1567. SHRI PROBEN DEKA : Will the PRIME MINISTER be pleased to state :

(a) the matters discussed in the conference of State Ministers in charge of Pension held in November, 1995 and decisions arrived at the conference; and

(b) the steps being taken to implement the decisions particularly towards speedy disposal of the pending cases?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA) : (a) and (b) A conference of the State Ministers of 17 States on Pension Administration was held on 9th November, 1995. It was attended by the Ministers and the senior officials from the State Governments. The discussion in the meeting helped to focus emphasize on the need for coordinated and continuous interaction between the States and the Centre for pension policy formulation and establishment of an effective machinery for redressal of pensioners grievances. The desirability of having greater use of computerisation for accounting of pension work was appreciated by all the States. The following decisions including these towards speedy disposal of the pending cases were recorded for follow up action.

- (i) The organisation models of Central Government and two or three other States will be circulated to all States to enable them to evolve an appropriate pension administration system.
- (ii) NIC and Department of Pension will organise workshops for the State Governments about the computerisation of pension work.
- (iii) A small Committee will look into the work of transfer of pension work from the Accountant Generals to State Governments.
- (iv) On the pattern of SCOVA, State Governments would consider setting up State level Committees to be chaired by Ministers in that State, incharge of Pensions.
- (v) The Pension Adalats system will be operated in an effective way in the States.
- (vi) Disciplinary proceedings will be completed expeditiously as far as possible before the retirement date of the employee.

Wind Energy Projects in Andhra Pradesh

1568. SHRI RAMAKRISHNA KONATMALA : Will the PRIME MINISTER be pleased to state :

(a) the details of the location identified suitable for generation of wind energy in A.P.;

(b) the number of projects sanctioned alongwith present progress and their estimated cost and capacity; and

(c) the amount allocated in this regard during the last three years, unit-wise and year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (PROF. P.J. KURIEN) : (a) Under the National Wind Resource Assessment Programme, the following potential sites have so far been identified in Andhra Pradesh :-

1. Bhimunipatnam
2. Kakulakonda
3. MPR Dam
4. Mustikovala
5. Narasimha Konda
6. Payalakuntla
7. Ramagiri
8. Tirumala
9. Jamalamaduge
10. Singanamala
11. Kadavakallu

(b) Three demonstration projects aggregating to 3.05 MW have been sanctioned in the State, having a total cost of Rs. 10.69 crores. In addition, 37.9 MW private sector wind power projects have been installed so far in the State.

(c) The project-wise amount allocated for wind energy demonstration projects in the State is given in the attached Statement.

STATEMENT

Statement of amount allocated for the wind power demonstration projects during the last three years.

(Rs. in lakhs)

Project	Amount allocated	Funds released during			Remarks
		1992-93	1993-94	1994-95	
Tirumala I	60.50	-	-	-	Released before 1992-93
Tirumala II	199.93	-	115.00	20.77	
Ramagiri	550.57	64.23	157.00	137.65	

[Translation]

Tapping of Non-conventional Energy Sources

1569. SHRI PHOOL CHAND VERMA : Will the PRIME MINISTER be pleased to state :

(a) the State-wise names of projects/schemes being implemented in the country for generation of power through non-conventional energy sources;

(b) the State-wise total quantum of power generated during the last three years; and